

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**MA/310/00004/2021 in & OA/310/00190/2020**

**Dated Wednesday the 6<sup>th</sup> day of January Two Thousand Twenty One**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)**  
**HON'BLE SHRI. C. V. SANKAR, Member (A)**

**(Through Video Conferencing)**

S.Karthikraja, S/o. (late) R. Sivanandan,  
No. 55, Radhakrishnan Street,  
Keeramangalam SO,  
Alangudi Taluk,  
Pudukottai District, Pin 612024. ....Applicant/Applicant

By Advocate M/s. R. Malaichamy

Vs

1.Union of India,  
rep by the Assistant Director General (GDS/PCC),  
Ministry of Communications & IT,  
Department of Posts (GDS Section),  
Dak Bhavan, Sansad Marg, New Delhi 110001.

2.Chief Postmaster General,  
Tamil Nadu Circle,  
Anna Salai, Chennai 600002.

3.The Assistant Director (Rectt),  
O/o. The Chief Postmaster General,  
Tamil Nadu Circle,  
Anna Salai, Chennai 600002.

4.The Postmaster General,  
Central Region (TN),  
Tiruchirapalli 620001.

5.The Superintendent of Post Offices,  
Pudukottai Division,  
Pudukottai 622001. ....Respondents/Respondent

By Advocate Mr. Su. Srinivasan, SCGSC for Mr. S. Nagarajan

**ORAL ORDER**

**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Heard on MA filed seeking permission for withdrawal of OA.

2. Counsel for the applicant submits that the applicant wishes to withdraw this OA. For the reasons stated and in the interest of justice, MA 4/2021 is allowed.
3. Accordingly, OA is dismissed as withdrawn.

**(C.V.Sankar)  
Member(A)**

**(S.N.Terdal)  
Member(J)**

**06.01.2021**

SKSI